

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3620/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Neiko Akami,
Registrar, Gauhati High Court, Kohima Bench.

Dated Guwahati 9th October, 2020.

Sub: Note dated 05.10.2020.

Ref:- Your letter No. HC(K)5/2018/REG/117 dtd. 07.02.2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to issue necessary order for giving charge of JMFC/Civil Judge (Junior Division), Kohima to Mr. Phuleto Yeptho, CJM/Civil Judge (Senior Division), Kohima for the period of 180 days from 10.10.2020 till 11.04.2021.

Yours faithfully,

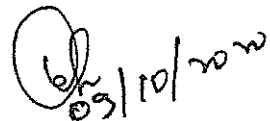
sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3621/A, dated 9.10.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Pdas